

Name of Exchange	Calicut District	
	Additional Capacity Proposed	During 97-98
Badagara	1768	
Balussery	2400	
Beypore	884	
Bhoomivathukkal	664	
CLT-Vellayil Ulll	2000	
Chakkittapara	580	
Chathamangalam REC	456	
Chempanode	184	
Cherupa	816	
Chombala	1000	
Edacharry	1392	
Elathur	1000	
Feroke	1000	
Kadalundi	612	
Kappad	400	
Kattippara	184	
Kodencherry	1000	
Koduvally	1000	
Koompara	184	
Koorachundu	184	
Koottalida	184	
Kunnamangalam	1000	
Mavoor	1040	
Meppayur	400	
Mokeri	1400	
Mokkam	816	
Narikuni	184	
Palayadnada	184	
Parakkadavu	800	
Puduppady	184	
Pullurampara	184	
Thottilpalam	832	
Vilangad	184	
Total	25200	

Statement-II*Setting up of New Telephone exchanges based on Representation*

(a) Exchanges planned to be commissioned during 97-98:

- (1) Thalacolathur in Calicut District (184L RAX)
- (2) Kariyattumpara in Calicut District (184L RAX)
- (3) Omassery in Calicut District (184 L RAX)
- (4) Varam in Cannanore District (1000 L RLU)
- (5) Chandanakampara in Cannanore District (184 L RAX)
- (6) Valad in Wayanad District (184 L RAX)

(b) Exchanges planned to be commissioned during 98-99.

- (1) Periya in Wayanad District
- (2) Thiruvattoor in Cannanore District
- (3) Cheekilode in Calicut District
- (4) Cheruvadi in Calicut District

(c) Proposal not techno-economically viable.

Station	Remarks
(1) Edoor in Cannanore District	—
(2) Kodyathur in Calicut District	Another exchange has been sanctioned in nearby Cheruvadi.
(3) Anakampoil in Calicut District	The place is situated well within the local area of Pullurampara Exchange.

*[Translation]***Literacy Campaign**

856. SHRI GANGA CHARAN RAJPUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the expenditure incurred on the total Literacy campaign and the number of persons and children got admitted in the schools under the literacy programme;

(b) whether any complaints regarding the misuse of total literacy campaign have been received by the Government; and

(c) if so, the measures taken/proposed to be taken by the Government to check the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The

expenditure on the Total/Post Literacy Campaigns during the 8th Plan period was Rs. 496.09 crores. The Scheme of Literacy Campaigns does not provide for running of schools.

(b) and (c) Yes, Sir. The complaints received by the Government were referred to the State Government for appropriate action.

[*English*]

Bypass Projects on National Highways in Maharashtra

857. SHRI SANDIPAN THORAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of ongoing bypass projects on National Highways in Maharashtra;

(b) whether the performance of bypass works in Maharashtra during the last three years has been reviewed recently;

(c) if so, the details of the works lagging behind time schedule including the cost escalation thereon;

(d) the fund requirement for these projects during current year; and

(e) the details of the revised targets of these works and new by-pass projects pending clearance from Maharashtra?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) Although there is no ongoing bypass projects on National Highways in Maharashtra but land acquisition has been completed for 3 bypasses viz. Amravati bypass, Akola bypass on NH-6 and Lonawala-Khandala bypass on NH-4. These projects are proposed to be taken up under BOT scheme.

(b) Specifically no such performance review of bypasses has been conducted. However, bypasses in general are serving the traffic needs appropriately.

(c) and (d) Nil.

(e) The following new bypasses have been included in the Annual Plan 1997-98:

(i) Construction of Paldhi bypass in Km. 440/540 to 444/400 on NH-6.

(ii) Land acquisition for Sangamner bypass in Km. 140/600 to 145/00 on NH-50.

[*Translation*]

Ramgarh Cantonment, Bihar

858. SHRI RAM TAHAL CHAUDHARY: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have received any representations from M.P.'s in regard to Ramgarh Cantonment in Bihar;

(b) if so, the details of the complaints made in the representation;

(c) whether the Government have taken any action in this regard; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b) A letter was received from Shri Ram Tahal Chaudhary and others in October 1996 complaining against the then Cantonment Executive Officer, of Ramgarh Cantonment alleging corrupt activities, showing scant respect for the elected members, autocratic attitude in administration etc. and requesting for his transfer.

(c) and (d) The matter was investigated but nothing malafide could be established against the officer. The officer has, however, been transferred from Ramgarh in normal course.

[*English*]

Clearance to Power Projects in Kerala

859. SHRI P.C. THOMAS:

SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether certain power projects proposed by Kerala are pending for clearance by the Centre;

(b) if so, the details thereof;

(c) whether clearance has been accorded to a power project proposed by the Cochin Refineries Ltd; and

(d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) Names of projects pending clearance are:

(i) 150 MW Combined Cycle Power Project at Travancore Cochin Chemical Ltd. Premises, Udyogmandal by M/s B.S.E.S. Ltd.

(ii) 109.91 MW DG Power Plant at Kanjikode, Palkkad in Kerala by M/s W.I. Services Estates Limited.

(iii) 163 MW Adirapally Hydro Electric Project by Kerala State Electricity Board.

(iv) Kuriarkutty Karappara Hydro Electric Project by Kerala State Electricity Board.

(c) No proposal has been received for establishing a power project by Cochin Refineries Ltd.

(d) Does not arise.